

Calcutta High Court - Appellate Side

JUSTICE/JUSTICE

Scrutiny List

As on Date 19-05-2021

| S.No. | Case Type | Filing No. | Compliance by Date | Reason for Compliance |
|-------|-----------|------------|--------------------|---|
| 1 | WPA | 10569/2021 | 09-06-2021 | Other Objection:- 1. SYNOPSIS AND LIST OF DATES EXCEED 2 PAGES. |
| 2 | WPA | 10570/2021 | 09-06-2021 | Other Objection:- NAME OF THE ACT WITH YEAR IS MISSING AT THE ZERO PAGE |
| 3 | WPA | 10572/2021 | 09-06-2021 | Other Objection:- 1. WRONG ADDRESSING OF THE HONBLE JUSTICE RAJESH BINDAL, CHIEF JUSTICE (ACTING) |
| 4 | CO | 1194/2021 | 09-06-2021 | Other Objection:- 1. CONTACT PHONE NUMBER OF PETITIONER IS ABSENT 2. WRONG FILLING UP OF SUBJECT CATEGORY, GROUP AND SUBGROUP IN PRESENTATION FORM A |
| 5 | CRR | 1328/2021 | 09-06-2021 | Other Objection:- 1. PHOTOCOPY OF THE ORDER BEARING NO CRIMINAL REVISION NO 12 OF 2019 DATED 22 ND APRIL 2021 IS NOT ANNEXED WITH SYNOPSIS AND LIST OF DATES. |
| 6 | CRM | 3779/2021 | 09-06-2021 | Other Objection:- 1. CRM CASE NUMBER IS LEFT BLANK IN PARAGRAPH 1 AT PAGE 2 2. ADVOCATE WELFARE LOGO STAMP IS NOT ATTACHED WITH VAKALATNAMA |
| 7 | CRM | 3782/2021 | 09-06-2021 | Other Objection:- 1. LOWER COURT REJECTION DETAILS (IF ANY) NOT MENTIONED IN PARAGRAPH 1 AT PAGE 3 |
